

Setting up of Vanaspati Units in Orissa

1447. SHRI BHAKTA CHARAN DAS: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Industrial Promotion and Investment Corporation of Orissa Limited (IPICOL) had submitted applications for setting up of vanaspati plants in Bolangir, Kalahandi and Phulabani district in Western Orissa which were rejected;

(b) if so, the ground on which the applications were rejected;

(c) whether Government propose to re-examine the issue for grant of letter of intents to IPICOL; and

(d) if so, the steps taken in this direction?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):

(a) Yes, Sir.

(b) In addition to one existing unit at Cuttack, two licences for manufacture of 15,000 MT per annum each have been granted to Industrial Promotion and Investment Corporation of Orissa Limited (IPICOL) and Orissa Cooperative Oilseeds growers Federation Ltd. to establish vanaspati units at Tehsil Anandpur, Distt. Keonjhar and District Khurda respectively.

(c) and (d). The vanaspati capacity already granted for Orissa is adequate to meet the requirement of vanaspati.

Sugar Factories in Maharashtra

1448. SHRI SUDAM DESHMUKH: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the number of licences issued for

the setting-up of sugar factories in Maharashtra during the last two years, sector-wise;

(b) the number of applications pending for approval in the State; and

(c) whether Union Government have rejected any application for new sugar factory in Maharashtra, if so, the details thereof and reasons for rejection?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):

(a) 25 Letters of Intent have been issued for the establishment of new sugar factories—all in cooperative sector—in Maharashtra during the last two years viz. 1988 and 1989.

(b) 26 applications for grant of industrial licences for setting up of new sugar factories are pending with Union Government as on 28.2.90. Information regarding the number of applications pending with the State Government is not available.

(c) No application for setting up new sugar factory in Maharashtra has been finally rejected during the last two years, viz. 1988 and 1989.

Development of Papankalan Project

1449. SHRI MADAN LAL KHURANA:
SHRI CHIRANJILAL SHARMA:
SHRI JANARDHANA
POOJARY:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Papankalan project/Dwarka has been developed;

(b) if so, the details thereof;

(c) if not, the reasons for the delay; and

(d) the time by which it is likely to be

developed and land allotted to Cooperative Group Housing Societies?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c). The Delhi Development Authority has reported that the following activities have since been completed:—

1. A layout plan of the residential sector covering an area of about 188 hectares which will generate about 15,000 dwelling units was prepared and supplied to the Engineering Department in November, 1989 for execution. The layout plans provide for development of about 8068 plots which include 6264 'site and services' plots of 26 Sq.M. each for EWS, 32 large plots, 486 mixed land use plots and 1286 plots for allotment to the persons whose land has been acquired.
2. Roads have been laid and water bound macadam work completed. Tubewells have been dug and the water supply lines have also been laid. Work relating to provision of sewage disposal facilities individually has also been completed.
3. A Project Report and layout plans for development of isolated DDA pockets in built up areas have been prepared. Within the pockets, the layout provides for construction of 2600 dwelling units of group housing.
4. Architectural designs of sample categories of housing proposed in the Sector have been prepared.
5. Architectural designs and details for about 436 dwelling units have been prepared and issued.

6. Architectural, landscape and working details of various parks/play grounds, Building Centre, Convenient Shopping Centres, Local Shopping Centres, Fruit and Vegetable stalls, Community Halls, pump houses, etc. proposed in the pockets within the built up areas have been prepared.

(d) At this stage of the Project, it is not possible to indicate the time by which the activity of development of land and its allotment to Co-operative Group Housing Societies would be completed.

News-Item Captioned "Cobalt Unit for Cancer Cure in India"

1450. SHRI MADAN LAL KHURANA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the attention of Government has been drawn to the news item captioned "Cobalt units for cancer cure in India" appearing in the Statement dated 23 January 1990;

(b) if so, the reaction of Government thereto;

(c) the steps taken to ensure that order hospitals like Safdarjang hospital also use cobalt radiotherapy and are equipped with latest technology in the treatment of cancer; and

(d) in what way the treatment differ between the All India Institute of Medical Sciences and Safdarjung hospital in the matter of treating cancer patients?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUTHAY): (a) and (b). Yes, Sir. This Ministry as a policy encourage indigenous manufacture of Cobalt machines for easier